

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No.123 of 2020 (SZ)

Tribunal on its own motion Suo Motu
Initiated the proceedings based on the
News item published in Tamil Newspaper
Dinarnalar, Chennai Edition dt: 09.07.2020,
under the caption "Moovarasampattu Temple
Pond has become rain water harvesting reservoir".

Versus

The Principal Secretary to Government,
Public Works Department,
Secretariat, Fort St. George,
Chennai 600 009 & 5 others.

... Respondents

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**Filed by
Thiru. S. Sai Sathya Jith
Advocate, Chennai.**

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"Moovarasampattu Temple Pond has become
rain water harvesting reservoir".

Versus

1. The Principal Secretary to Government,
Public Works Department,
Secretariat, Fort St. George,
Chennai 600 009.
2. The Secretary to Govt. of Tamil Nadu
Department of Environment,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu – 600 009.
3. Additional Chief secretary to Govt. of Tamil Nadu,
Municipal Administration and
Water Supply Department,
Govt. Secretariat, fort. George
Chennai Tamil Nadu 600 009.
4. The Chairman,
Tamil Nadu Pollution Control Board,
No.76, Anna Salai, Guindy,
Chennai, Tamil Nadu – 600 032.
5. The District Collector,
Chengalpet District,
Collector Office, GST Road,
Chengalpattu 603 001.
6. Moovarasampattu village Pandhayat,
Rep. by its Secretary,
No. ¼, Moovarasampet main Road,
Moovarasampet,
Chengalpet, Chennai 600 091.

...Respondents

REPORT FILED ON BEHALF OF THE 4TH RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD

I, J. Josephine Sahayarani, D/o. M. Jesu Rajan, Christian, aged about 56 years,
having office at No. 76, Mount Salai, Guindy, Chennai - 600032, do hereby solemnly
affirm and sincerely state as follows:


16/9/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

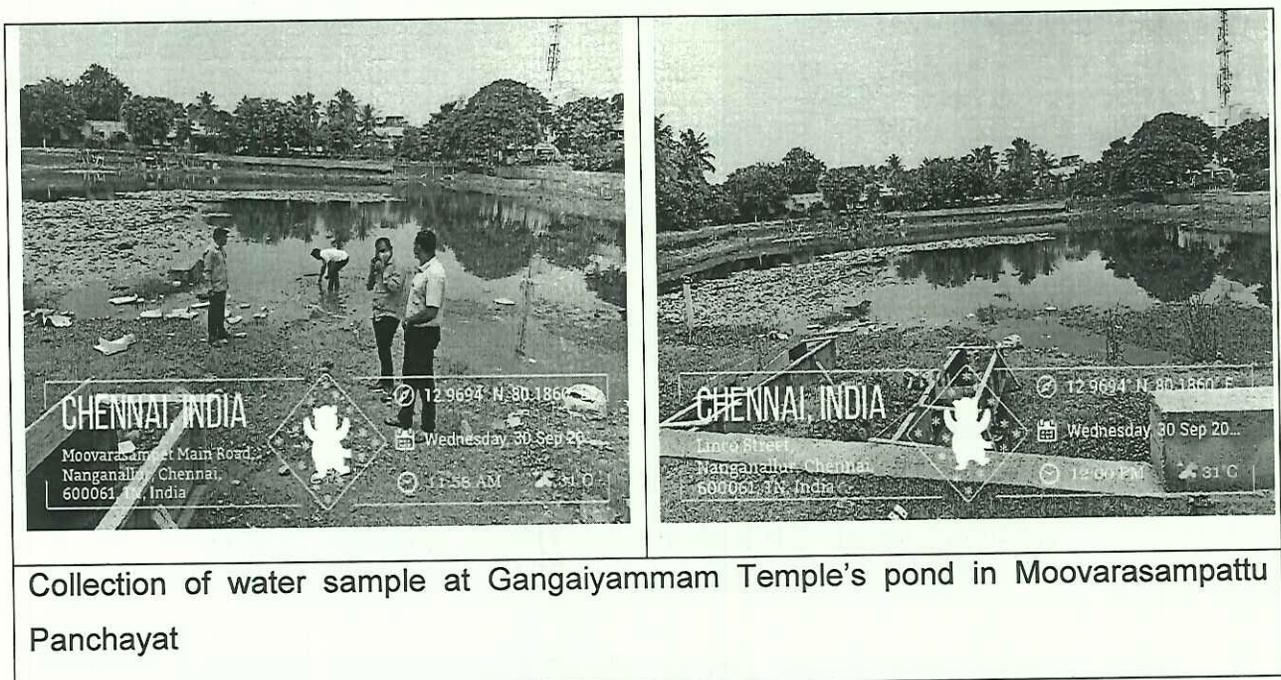
1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing the Report on behalf of the 4th Respondent Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble NGT in its Order dated 27.07.2020 has issued the following directions among the other things, inter alia as follows:

"The Tamil Nadu State Pollution Control Board is also at liberty to conduct independent inspection to ascertain as to whether there was any violation in the implementation of Solid Waste Management Rules, 2016 including dumping of waste and discharging untreated sewage into the water and also collecting water samples so as to ascertain the present quality of the water and sources for contamination apart from assisting the committee in this regard

3. It is respectfully submitted that in pursuance to the said NGT order, water samples were collected by the officials of Tamil Nadu Pollution Control Board along with Assistant Engineer of Public Works Department and Water Resources Organisation and Executive Engineer of Moovarasampattu Village Panchayat from the Gangaiyammam Temple's pond in Moovarasampattu Panchayat on 30/09/2020.

Collection of water samples to ascertain the quality of water in the Gangaiyammam Temple's pond in Moovarasampattu Panchayat



J. Arundhan 89
16/9/2024
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

I. Statement showing the value of the Physico chemical parameters analysed

Sl. No	Parameters	Units	Point of Collection	Designated best use water quality criteria	
				Drinking water source	Out door bathing
			Gangaiyammam Temple's pond in Moovarasampattu Panchayat		
1	pH @ 25°C	No.	7.53	6.5 - 8.5	6.5 - 8.5
2	Total Suspended Solids @ 105°C	mg/L	13		
3	Total Dissolved Solids @ 180°C	mg/L	435		
4	BOD @ 27°C	mg/L	6	2 mg/lt or less	3 mg/lt or less
5	COD	mg/L	80		
6	Copper as Cu	mg/L	<0.033		
7	Zinc as Zn	mg/L	0.13		
8	Cadmium as Cd	mg/L	<0.05		
9	Lead as Pb	mg/L	<0.07		
10	Nickel as Ni	mg/L	<0.05		
11	Total Chromium Cr	mg/L	<0.01		
12	Hexavalent Chromium Cr ⁺⁶	mg/L	<0.01		
13	D.O	mg/L	7.5	6 mg/l or more	6 mg/l or more

Statement showing the value of the Bacteriological parameters analysed

Sl. No	Parameters	Units	Point of Collection	Primary Water Quality Criteria for Bathing Waters prescribed by Central Pollution Control Board
1	Total Coliform	MPN /100 ml	2200	500 or less.
2	Faecal Coliform	MPN /100 ml	940	500 (desirable) 2500 (Maximum Permissible)

J. Srinivasan
16/9/2024

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

4. It is respectfully submitted that the Report of analysis of the water samples collected from the said water body reveals that the Physico chemical parameters analysed satisfy the Inland surface water standards prescribed by the Board. Furthermore the water sample collected from the Gangaiyammam Temple's pond in Moovarasampattu Panchayat analysed for Bacteriological parameter Total Coliform exceeds the standards and Faecal Coliform meets the Primary Water Quality Criteria for Bathing Waters prescribed by Central Pollution Control Board.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.

J. Josephine Sahayarani
16/9/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.
BEFORE ME

VERIFICATION

I, J. Josephine Sahayarani, D/o. M. Jesu Rajan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-600 032, do hereby verify that the contents of above report are true to the best of my knowledge through records.

Verified at Chennai on this 16th day of September, 2021.

J. Josephine Sahayarani
16/9/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

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Chennai 600 009 & 5 others.

**REPORT FILED ON BEHALF OF THE 4TH
RESPONDENT - TAMIL NADU
POLLUTION CONTROL BOARD.**

**Advocate for Respondent No.2 & 3
Thiru. S. Sai Sathya Jith,
Advocate, Chennai.**

Date:17.09.2021.

Date of hearing on:28.09.2020

